

091730

THE HIGH COURT OF KERALA

12 OCT 2017  
PROCEEDINGS

Kochi : 682 031  
Dated : 09-10-2017

High Court Establishment - filling up of the vacancies in the category of Personal Assistant (Grade I) to Judge, High Court **on temporary basis** - orders issued.

Read: 1. G.O.(Ms) No.144/2017/Home dated 04.07.2017.  
2. High Court Proceedings No - A6-81419/2017 (1) of even date.

**Order No. A6-81419/2017 (2)**

Two vacancies in the category of Personal Assistant (Grade I) to Judge have arisen in the High Court w.e.f 04.07.2017 consequent on the increase in the cadre strength as per the High Court Proceeding read (2) above. The following Personal Assistants (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month are promoted and appointed as Personal Assistant (Grade I) to Judge, High Court **on temporary basis** in the scale of pay of ₹32,300 - 68,700 with compensatory allowance at the same rate **w.e.f 04.07.2017 F.N.**

1. Smt. Dhanalakshmy C.N.
2. Smt. Deepa S. Vijayan

(By Order)

  
G. Rathi  
Assistant Registrar (Hr.Gr)

To

The persons concerned (to be acknowledged on the O/C)  
The Private Secretary to the Chief Justice, High Court.  
The Personal Assistant to the Chief Justice, High Court.  
The Section Officer, CJ's Secretariat, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The 'G' (Accounts - II & III) Sections, High Court.  
The Finance Wing, High Court.  
The IT Section, High Court (for publishing in the High Court Website)  
The A4 Seat, High Court.  
The Administrative Records Section, High Court (2 Copies).  
The File/Stock File.